

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 009/SM/2014**

**Subject:** Investigation of load crash in Northern Region on 30.5.2014.

Respondents : Power Grid Corporation of India Limited  
Power System Operation Corporation Limited

**Petition No. 10/SM/2015**

**Subject:** Investigation of line outage due to Tower Collapse in Northern Region on during April 2015 to June 2015 (1<sup>st</sup> quarter of 2015-16).

Respondents : Power Grid Corporation of India Limited  
Power System Operation Corporation Limited  
Central Electricity Authority

Date of hearing : 28.1.2016

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Parties present : Shri Gopal Ji, PGCIL  
Shri Shashi Bhushan, PGCIL  
Shri Vivek Sundriyal, PGCIL  
Shri R.P.S. Rana, PGCIL  
Ms. Supriya Singh, Advocate, NRLDC  
Ms. Abiha Zaidi, NRLDC  
Shri Rajiv Powal, NRLDC  
Shri N. Nallarasana, NRLDC  
Ms. Jayantika Singh, POSOCO

**Record of Proceedings**

The Commission observed that as per the direction dated 3.12.2015, PGCIL has not submitted the complete information. The Commission directed the staff of the Commission to convene a meeting with PGCIL, POSOCO and CEA within one month to discuss the issues and explain to PGCIL regarding information to be submitted by it.

The Commission directed PGCIL to submit the desired information within fifteen days thereafter.

2. The petitions shall be listed for hearing on 17.3.2016.

**By order of the Commission**

**Sd/-**

**(T. Rout)  
Chief (Law)**